

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4174/2006

(From the judgement and order dated 20/06/2006 in CRLMC No. 5148/1998  
of The HIGH COURT OF ORISSA AT CUTTACK)

JAPANI SAHOO

Petitioner(s)

VERSUS

CHANDRA SEKHAR MOHANTY

Respondent(s)

(With office report )

Date: 13/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s) Mr. Suresh Chandra Tripathy,Adv.

For Respondent(s) Mr. Janaranjan Das,Adv.

Mr. Swetaketu Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing learned counsel for the parties for some time the Court reserved its verdict.

[ Usha Bhardwaj ]

Court Master

[ Vinod Kulvi ]

Court Master